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25	RC18/A/2006- SCU-V 5/10/2006	Shri Rajesh Kumar Srivastava, IAS (AGMUT:84)	22.4.2008/DoP & T.

Special Delivery Monitoring Unit

824. DR. T. SUBBARAMI REDDY:
SHRI JESUDASU SEELAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether Prime Minister has kicked off a Special Delivery Monitoring Unit to ensure time-bound implementation of Government's programme;
- (b) if so, whether this Unit has received its first update on schemes and agenda identified for monitoring by September 15, 2009;
- (c) if so, whether implementing Ministries were asked to file quarterly reports;
- (d) whether this monitoring unit will keep tabs on 18 key programmes across Ministries ranging from social sector and infrastructure to security; and
- (e) if so, the latest position and the steps that have been taken to implement those schemes which have not so far been fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) to (c) Yes, Sir. Delivery Monitoring Unit (DMU) has been set up in the Prime Minister's Office to review a select number of flagship programmes/initiatives/iconic projects. The first set of DMU reports in respect of the following 12 out of a total of 18 identified programmes/initiatives/projects have been furnished by the respective Ministries and placed on their websites in October, 2009:—

- (1) National Rural Employment Guarantee Act
- (2) National Rural Health Mission
- (3) Sarva Siksha Abhiyan
- (4) Jawaharlal Nehru National Urban Renewal Mission
- (5) Multi-sectorial District Plans for Minority Concentration Districts
- (6) Reconstruction Plan for Jammu and Kashmir
- (7) Infrastructure Development in the North East Region
- (8) Development of Land Ports
- (9) Assam Gas Cracker Project
- (10) Bharat Nirman
- (11) Delhi Mumbai Industrial Corridor
- (12) National Mission of Female Literacy

The nodal Ministries for these 12 programmes/initiatives/projects have been requested to publish DMU reports on the website on a quarterly basis; while reporting in respect of the remaining six programmes/initiatives/projects will be commenced once the contours of these are concretized.

(d) and (e) The function of the DMU is to act as a mechanism for oversight to improve monitoring, delivery of output and transparency for ensuring effective delivery of select programmes. However, the primary responsibility for implementation, appropriate monitoring and follow up action remains that of the Ministry/States concerned. Accordingly, the latest position on identified programmes and the steps taken for the implementation would be available with the Ministries concerned.

Population under poverty

825. SHRI N.K. SINGH:
SHRI MAHENDRA MOHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether Government had information of exact percentage of population under poverty at present;

(b) if so, the facts and details thereof;

(c) whether the various committee's constituted by Government has submitted their various figures on population under poverty; and

(d) if so, the facts thereof and further steps taken by Government to bring population under poverty above the poverty line?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) and (b) The Planning Commission estimates the number and proportion of persons living below the poverty line at the National and State level from a large sample survey on household consumer expenditure carried out by the National Sample Survey Organization (NSSO) at an interval of approximately five years. The latest poverty estimates have been released for the 2004-05, according to which, 30.17 crore persons *i.e.* 27.5 per cent of the total population were living below the poverty line. The national Poverty line at 2004-05 prices is Rs. 356.60 per capita per month in the rural areas and Rs. 538.60 per capita per month in urban areas.

(c) The Planning Commission is the only Nodal agency in the Government of India which estimates the poverty in the country. The methodology for estimation of poverty is reviewed from time to time. Planning Commission has constituted an Expert Group under the Chairmanship of Prof. Suresh D. Tendulkar to look at the methodology related issues including alternative conceptualization of poverty and to recommend any changes in the existing procedures of official estimates of poverty.

(d) The poverty alleviation has been one of the guiding principles of Planned Development. Besides aiming at accelerated economic growth rate, the government has also